without authorisation, unauthorised use of foreign exchange acquired, making payments to or on behalf of non-residents, non-surrender of foreign exchange to authorised dealers, non-realisation of the full value of the goods exported abroad, etc.

Written Answers

(b) All the complaints were enquired into. Out of the 2,114 persons and firms, against whom complaints were received, the cases against 1,453 were closed\* after preliminary enquiries, the cases against 629 were adjudicated by the Director of Enforcement, and cases against 32 persons were taken to court.

# REVISION OF PAT-SCALBS OF SUBEDITORS IN THE "SAINIK SAMACHAR"

SHRI KRISHNA CHANDRA

#### 850.SHRI MADHO RAM SHARMA:

Will the Minister of DBTBNCB be pleased to state whether the question of the revision of the pay-scales of subeditors in the "Sainik Samachar" is under Government's consideration and if so, when a decision is expected to be taken?

THB MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): Yes, Sir. Decision of Government in the matter is expected to be taken soon.

#### CHILDREN EDUCATION ALLOWANCE FOB CENTRAL GOVERNMENT SERVANTS

♦851. SHRI V. M. CHORDIA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Government of India has recently sanctioned children education allowance to the Central Government employees whose children are enrolled at places other than their headquarters;
- (b) if so, whether the employee\* whose children study at their head-

quarters are also eligible to draw such allowance; and

to Questions

(c) if not, what are the reason! therefor?

THB DEPUTY MINISTER IN THI MINISTRY OF FINANCE (SHRIMATI TAWCESHWARI SINHA): (a) Yes Sir. Children's Educational Allowance hat been sanctioned to low-paid Government employees" who have to educate their children at a place other than the headquarters.

- (b) No, Sir.
- (c) Government have sanctioned the scheme of Children's Educational Allowance in pursuance of a recommendation of the Second Pay Commission who did not recommend any financial assistance in the case of employees whose children study at their headquarters.

### पाकिस्तान से सुई गैस की खरीद

### \*प्रदेश भी कृष्ण चन्द्र: नया लान तथा इँथन मन्त्री यह बताने की कृषा करेंगे कि:

- (क) क्या उनका ब्यान दिल्ली के "हिन्दुस्तान टाइम्स" दिनाँक १३ धगस्त, १६६२ के पृष्ठ १ पर प्रकाशित पाकिस्तान के उद्योग मन्त्री श्री जैंड ए० भुट्टो के उस वक्तव्य की ओर दिलाया गया है जिसमें उन्होंने बताया है कि पाकिस्तान ने भारत से मुई गैस के विकय का प्रस्ताव किया और भारत ने इस सम्बन्ध में जो व्यौरा माँगा वह दिया। लेकिन भारत ने इस बारे में ज्यादा रुचि नहीं दिखाई; भीर
- (स) बदि हाँ, तो इस सम्बन्ध में वस्तु-स्थिति क्या है ?

# PuscHAsi or Sui GAS FROM PAKISTAN

- •860. SHRI KRISHNA CHANDRA: Will the Minister of MIMES AND FITBL be pleased to state:
  - t[] Bnglish translation.